

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**M.A. No. 07 of 2024 (SZ)
in
O.A. No. 55 of 2020 (SZ)**

IN THE MATTER OF:

Pattabiraman. V,
Kancheepuram.

...Applicant

Versus

The Secretary to Govt. of Tamil Nadu,
Chennai and Ors.

...Respondents

INDEPENDENT REPORT FILED BY THE 7TH RESPONDENT



THROUGH
M/S. GAUTAM S. RAMAN
COUNSEL FOR 7TH RESPONDENT

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Dated at Chennai on this the 26th day of December, 2025



Counsel for 7th Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,**CHENNAI****Miscellaneous Application No. 07 of 2024****IN****Original Application No. 55 of 2020 (SZ)****In the matter of:**

Pattabiraman.V

...Applicant(s)

Versus

The Secretary to Govt. of Tamil Nadu
Public Works Department

...Respondent(s)

Chennai Metropolitan Water Supply and Sewerage Board dept by its
Managing Director
No.1, Pumping Station Road
Chindatripet
Chennai-02... 7th Respondent(s)Impleaded as per order dated 20.01.2025
in Miscellaneous Application No. 07 of
2024 (SZ) in O.A No. 55 of 2020 (SZ).**INDEPENDENT REPORT SUBMITTED BY CMWSSB**

I, C.JoyceSumathi, D/O L.J.Christopher, aged about 56 years, working as Superintending Engineer(WWT&R) of CMWSSB having office at No.1, Pumping Station Road, Chindatripet, Chennai-600 002, do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as Superintending Engineer(WWT&R) in the 7th Respondent's Board, I am authorised to file this report on behalf of the 7th Respondent. I am well acquainted with the facts and circumstances of the case, based on the records available with this Board.

2. I submit that as per the order of this Hon'ble Tribunal dated 20.01.2025 made in Misc. Appln. No.07 of 2024 (SZ) in O.A. No. 55 of 2020 (SZ), the CMWSSB has been added as party to the above Misc.Appln and it has been directed to comply with the directions

specified in Clause (i) of Para (33) of its judgement dated 18.07.2022 in O.A. No. 55 of 2020 (SZ).

3. I submit that this Hon'ble Tribunal in Para (33) (i) of the judgement dated 18.07.2022 made in O.A. No. 55 of 2020 (SZ) issued the following directions:

"i. The Tambaram Municipal Corporation and the Greater Chennai Corporation are directed to take appropriate steps to implement the Underground Sewage Scheme of uncovered areas within their respective jurisdiction in a war footing manner, so as to avoid discharge of untreated sewage being let into the Putheri Lake"

4. Accordingly, I submit the following report on behalf of the Chennai Metropolitan Water Supply and Sewerage Board as follows:

(1) I humbly submit that the Pallavaram is outside the GCC limit and the water supply and sewage services of Pallavaram are fully operated and maintained by Tambaram Corporation.

(2) I humbly submit that Perungudi Sewage Treatment Plant receives the raw sewage collected from Pallavaram limits which is first conveyed to its Keelkattalai Sewage Pumping Station, and then pumped to Perungudi Sewage Treatment Plant. The Pallavaram area, Keelkattalai Sewage Pumping Station and Potheri Lake are at North West of Perungudi Sewage Treatment Plant at a distance of 13 km from Perungudi Sewage Treatment Plant outside the GCC limits and operational jurisdiction of CMWSSB. The Potheri Lake and Keelkattalai Sewage Pumping Station apart from being 13 km from the Perungudi Sewage Treatment Plant are also at a relatively higher elevation. There is no possibility of diversion of sewage from Perungudi Sewage Treatment Plant to Potheri Lake nor could any leak from the Perungudi Sewage Treatment Plant be able to cause release of sewage into Potheri Lake since the lake and Keelkattalai Sewage Pumping Station are at higher elevations. Potheri Lake is also located in Pallavaram Municipality area which is out of Greater Chennai Corporation.

(3) I humbly submit that the progress of Underground Sewage System for the unsewered area in Pallavaram is planned and executed by Tambaram Corporation. The status of Underground Sewerage System for the unsewered areas in GCC limit are as listed below:

Out of total 42 ULBs added to Chennai Metropolitan Area, the Work of Providing Comprehensive Under Ground Sewerage Scheme has been completed in 24 ULBs.

S.No	Name of the ULB	Scheme Completed Date
1	Valasaravakkam	2011
2	Alandur	2011
3	Madhavaram	21.02.2014
4	Meenambakkam	15.09.2015
5	Maduravoyal	13.03.2018
6	Nolambur	13.03.2018
7	Surapet	16.07.2018
8	Puthagaram	16.07.2018
9	Kathirvedu	16.07.2018
10	Ullagaram-Puzhuthivakkam	22.02.2019
11	Porur	12.05.2023
12	Kathivakkam	14.08.2019
13	Thiruvottriyur	31.10.2019
14	Sholinganallur	31.10.2019
15	Karapakkam	31.10.2019
16	Perungudi	04.02.2021
17	Ambattur	23.02.2021
18	Ramapuram	05.01.2024
19	Manapakkam	05.01.2024
20	Nerkundram	12.08.2024
21	Chinnasekkadu	12.08.2024
22	Nandambakkam	04.11.2024
23	Madipakkam	17.02. & 29.05.25
24	Pallikaranai	30.09.2025

The Status of works in the ongoing 18 ULBs is furnished below.

S.No	Name of the ULB	Estimate Cost (Rs in Crore)	Schedule Date of Completion
1	Mugalivakkam	99.71	31.12.2025
2	Manali	162.79	31.03.2026
3	Karambakkam		
4	Kottivakkam	418.20	17.12.2026
5	Palavakkam		
6	Neelankarai		
7	Uthandi	82	11.08.2026
8	Injambakkam	196.97	11.08.2026
9	Jalladampet	92.76	25.02.2027
10	Puzhal	632.50	11.07.2027
11	Mathur		
12	Theeyambakkam		
13	Vadaperumbakkam		
14	Semmenchery	74.95	12.11.2026
15	Okkiyam-Thoraipakkam	280.80	19.05.2027
16	Edayanchavadi	238.52	22.11.2026
17	Sadayankuppam		
18	Kadapakkam		

(4) I humbly submit that the Progress of effecting Sewago connoction in Pallavaram area is carried out by Iambaram Corporation and not by CMWSSB. The Perungudi Sewage Treatment Plant at present receives on an average daily sewage inflow of 8 ML to 11 ML from Pallavaram Municipality through Keelkattalai Pumping Station for treatment and disposal. The capacity of the Perungudi Sewage Treatment Plant is now adequate.

The status and capacity of STP's operated under CMWSSB for the GCC areas are listed below:

S.No	Location	Existing STP Capacity Utilized (MLD)	Status of STP
1	120 MLD Kodungaiyur STP Zone-I	120	Working
2	120 MLD Kodungaiyur STP Zone-II	120	Working
3	34 MLD Koyambedu STP	34	Working
4	60 MLD Koyambedu STP	60	Working
5	120 MLD Koyambedu STP	120	Working
6	40 MLD Nesapakkam STP	40	Working
7	54 MLD Nesapakkam STP	54	Working
8	50 MLD Nesapakkam STP	50	Working
9	54MLD Perungudi STP	54	Working
10	60 MLD Perungudi STP	60	Working
11	60 MLD Perungudi New STP	60	Working
12	Sholinganallur STP	18	Working
13	Thiruvottriyur STP	31	Working
14	CRRT - Chetpet MSTP	1	Working
15	CRRT - Nunganbakkam MSTP	1.2	Working
16	CRRT - Langs Garden MSTP	10	Working
17	CRRT - Todd Hunter Nagar MSTP	4	Working
18	CRRT - Kotturpuram MSTP	0.6	Working
19	Nesapakkam TTUF	10	Working
20	110 MLD Kodungaiyur STP	110	Under Trial commissioning

(5) I humbly submit that the construction for all the new STP's in the GCC areas are scheduled to be completed and become operational by December 2025.

Details of under construction STP's

S.No	Location	Capacity of the plant in MLD	Physical Progress in %	Expected to be Completed by
1	Sholinganallur STP (Phase-II)	54	99.5	Work Completed. (Trial run is in progress)
2	Perungudi TTUF	10	82.66	December 2025
3	Villivakkam STP	5	99.10	Work Completed. (Trial run is in progress)

(6) I submit that this Hon'ble Tribunal order dated 11.09.2025 in the Misc.Appln No. 07 of 2024 (SZ) in Original Application No 55 of 2020 (SZ), the following directions are issued.

"1. The CMWSSB was required to complete the UGSS works and the STP Project at Anakaputhur by August 2025. A report shall be filed by the CMWSSB indicating whether the said works have been completed.

2. Compliance with the several directions issued by the Chief Secretary to the Government of Tamil Nadu in the meeting held in June 2025 is yet to be reported by the Commissioner, Tambaram City Municipal Corporation.

3. So, the Commissioner is directed to obtain appropriate instructions from the CMDA regarding the maintenance of the lake, and to clarify whether the guidelines proposed to be prepared by the Director of Municipal Administration have been submitted to the Principal Secretary to Government, Municipal Administration and Water Supply, for finalization. The above endeavour is only to comply with the order which is passed by this Tribunal."

(7) In this regard, it is submitted that the Anakaputhur UGSS is being carried out by Tambaram Corporation.

(8) I humbly submit that CMWSSB complies with all the statutory requirements specified by the Tamil Nadu Pollution control Board.

In the said circumstances, it is therefore prayed that this Hon'ble Tribunal may be pleased to take the present report on record and pass appropriate orders in the fact of the present case and thus render Justice.

Solemnly affirmed at Chennai on
This 26th day of December 2025 and signed
her name in my presence

Hajira Tarheen
357/23
No. 40/2, Divesh Sahib Garden
St. TTK Road, Royapettah,
Ch-14.

BEFORE ME
Advocate, Chennai

Superintending Engineer-(WWT&R),
CMWSSB,
No. 1, Pumping Station Road,
Chintadripet, Chennai-600 002.

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